

File No: QA-12015/28/2022-QA-FSSAI

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण

Food Safety and Standards Authority of India

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(A statutory Authority established under the Food Safety and Standards Act, 2006)

(गुणवत्ता आश्वासन प्रभाग)/ (Quality Assurance Division)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 25 March 2025

ORDER

In continuation to the Office Order No. 12013/02/2017-QA dated 25th August 2023 regarding the recognition of National Reference Laboratories (NRLs) FSSAI has granted approval to the following organization as a National Reference Laboratory (NRL) in accordance with Regulation 3 of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018, for the specified areas mentioned in the table. This order is effective from the date of issuance.

S. No.	Name of the Laboratory/ Institution/Organization	Address	Specific area for which declared as NRL
12.	National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli	V4JM+353, Sector 56, Sonipat, Haryana 131028	Fortified Foods

This order is issued with the approval of the Competent Authority.

Signed by

Dr. Satyen Kumar Panda

Date: 25-03-2025 19:44:02

Dr. Satyen Kumar Panda
Advisor (Quality Assurance)
FSSAI, New Delhi

To:

- (i) The National Reference Laboratory-NIFTEM, Kundli
- (ii) IT Division, FSSAI – for uploading on FSSAI website

Copy for information to:

- a. PPS to Chairperson, FSSAI
- b. PS to CEO, FSSAI
- c. PA to Advisor(QA), FSSAI